

4. Canara Bank

5. United Bank of India
6. Dena Bank
7. Syndicate Bank
8. Allahabad Bank
9. Indian Bank
10. Indian Overseas Bank
11. Bank of Maharashtra
12. Andhra Bank
13. Corporation Bank
14. New Bank of India
15. Oriental Bank of Commerce
16. Punjab and Sind Bank
17. Vijaya Bank

कपास के निर्यात पर प्रतिबन्ध

660. श्री प्यारे लाल खडलवाल: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने हाल ही में कपास के निर्यात पर प्रतिबन्ध लगाने का निर्णय किया है; और

(ख) यदि हां तो उसके क्या कारण हैं तथा इस संबंध में ब्यौरा क्या है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुरशीद आलम खां) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Loss suffered by National Textile Corporation

661. SHRI PRAKASH MEHROTRA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the National Textile Corporation suffered a loss of about Rs. 5 crores during the last financial year as a result of failure of Railways to supply wagons for transporting coal to the Corporation's textile mills; and

(b) if so what steps Government have taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) During 1980-81, the National Textile Corporation is estimated to have suffered a loss of Rs. 3.90 crores. Inadequate supply of railway wagons is also one of the contributory factors to this situation.

(b) Railway authorities have since taken steps to accelerate the pace of movement of coal to the textile mills, including NTC mills during the current year.

Perquisites and Allowances paid to Bank Employees

662. SHRI R. R. MORARKA: Will the Minister of FINANCE be pleased to state what are the different types of allowances/perquisites paid to the staff and officers of the nationalised banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Following are the allowances/perquisites admissible to officers of the nationalised banks:

Allowances:

1. Dearness Allowance
2. House Rent Allowance
3. Other allowances (as per Officers' Service Regulations), namely—
 - (i) City Compensatory Allowance
 - (ii) Special Area Allowance
 - (iii) Project Area Compensatory Allowance
 - (iv) Mid-academic Year Transfer Allowance.
 - (v) Deputation Allowance
 - (vi) Officiating Allowance
 - (vii) Closing Allowance
 - (viii) Split-duty Allowance;
 - (ix) Dien Allowance
 - (x) Hill and Fuel Allowance.

Perquisites:

1. Medical Aid.
2. Residential Accommodation at some place, subject to recovery of rent @ 10 per cent of basic pay.
3. Bank's car for some senior officials subject to recovery of charges when car is used for personal purposes.
4. Entertainment expenses and club membership fees to certain categories of officers.
5. Preferential interest rates on deposits
6. Leave Travel Concession.
7. Concessional loans for purchase of Conveyance and for purchase of house.

The allowances/perquisites paid to the clerical and subordinate staff of the nationalised banks are:

Allowances

1. Dearness Allowance.
2. House Rent Allowance.
3. City Compensatory Allowance (in area I only)
4. Other allowances (where applicable) as per settlement entered into between Indian Banks' Association and the workmen unions, namely—
 - (i) Special Allowance.
 - (ii) Hill and Fuel Allowance.
 - (iii) Washing Allowance (for sub staff only).
 - (iv) Cycle Allowance (for sub-staff only).

- (v) Project Area Allowance.
- (vi) Split-duty Allowance.
- (vii) Water Scarcity Allowance.
- (viii) Officiating Allowance.
- (ix) Overtime Allowance.

Perquisites:

1. Medical Aid and expenses.
2. Residential accommodation at certain centres subject to recovery of rent.
3. Preferential interest rates on deposits.
4. Leave Fare Concession.

Loans/Advances given to Bank Employees

663. SHRI R. R. MORARKA:
SHRI PILOO MODY:

Will the Minister of FINANCE be pleased to state:

(a) what are the different types of advances/loans paid to the staff and officers of the nationalised banks;

(b) what is the rate of interest charged thereon; and

(c) what is the total amount of such loans and advances due from the staff and officers of each of these banks as on the 31st March, 1981?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Following are the different types of advances/loans paid to staff and officers of the nationalised banks:

Officers

Housing Loan
Conveyance Loan
Salary Advance in respect of any one festival
Salary advance in the case of those affected by floods

Staff

Housing Loan
Conveyance Loan
Festival Advance in respect of any one festival
Flood loans to those affected by floods